

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 360
TO BE ANSWERED ON 03.02.2023

MECHANISM TO REVIEW ANGANWADI CENTRES

360. SHRI SANJAY SETH:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether there is any mechanism to review the status and operation of Anganwadi centres, if so, the number of Anganwadi Centres (AWCs) in Ranchi Parliamentary Constituency reviewed during the last two years;
- (b) the funds allocated by the Government every year to each AWCs for improving the functioning thereof;
- (c) the funds released by the Union Government for the operation of AWCs during the last three years to Jharkhand, district-wise;
- (d) the number of operational AWCs in Ranchi Parliamentary Constituency as on date; and
- (e) whether the Government is contemplating to open new AWCs and if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) Under Anganwadi Services Scheme (Saksham Anganwadi & Poshan 2.0) there have been sustained engagements with State Governments/UT Administrations to review and improve Anganwadi Centres (AWCs) which have included interactions to discuss different implementation related issues such as Anganwadi Infrastructure, operationalisation of non-operational AWCs, coverage of targetted beneficiaries etc. to strengthen the services under the scheme. Further streamlined guidelines were issued on 13.01.2021, covering several aspects such as quality assurance, roles and responsibilities of duty holders, procedure for procurement, integrating AYUSH concepts and data management and monitoring. Additionally, a robust ICT enabled platform named 'Poshan tracker' is in operation to capture real-time data on implementation and monitoring of AWCs across the country for transparency, efficiency and accountability in delivery of Supplementary Nutrition. The Poshan Tracker management application provides a 360 - degree view of the activities of the AWC, service deliveries of Anganwadi Workers (AWWs) and complete beneficiary management.

As informed by the State of Jharkhand, 1162 AWCs have been reviewed in Ranchi Parliamentary Constituency during the last two years.

(b) Under Anganwadi Services Scheme, funds are allocated to State Governments/UT Administrations under various components of the Scheme which include Honorarium to Anganwadi Workers/Helpers, Pre-school and Medicine Kits, Uniforms for AWWs and AWHs, Administrative expenses, rent for AWC/Mini-AWC, equipment/furniture etc.

(c) The district-wise details regarding funds released to State Governments/UT Administrations under Anganwadi Services Scheme is not maintained centrally. However, funds released to the State of Jharkhand, under Anganwadi Services, during the last three years is as under:

(Rupees in Lakhs)

S. No.	Year	Supplementary Nutrition Programme	ICDS (General)
i.	2019-20	22959.33	19206.2
ii.	2020-21	26033.9	19750.86
iii.	2021-22	17595.38	17702.39

(d) As informed by the State Government of Jharkhand, 1162 AWCs are operational in Ranchi Parliamentary Constituency.

(e) The Government is not contemplating to open new AWCs.
